

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 173 of 2012

Dated : 8th May, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)
Versus
Chhattisgarh State Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant (s) : Mr. K. Gopal Choudary
Mr. A. Bhatnagar (Rep.)

Counsel for the Respondent (s): Ms. Swapna Seshadri for R.1

ORDER

Written Submissions have been filed by the learned counsel for the Appellant after serving copy on the other side

At the request of the learned counsel for the parties, Post the matter for further hearing on **01.07.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/pg